

(iv) The Fertiliser (Movement Control) Amendment Order, 1974, published in Notification No. G.S.R. 126(E) in Gazetted of India dated the 11th March, 1974. [Placed in Library. See No. LT-6524/74.]

ANNUAL ACCOUNTS OF VISAKHAPATNAM
PORT TRUST, 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE) : I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Visakhapatnam Port Trust for the Year 1972-73 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT-6525/74.]

NOTIFICATION UNDER REQUISITIONING AND
ACQUISITION OF IMMOVABLE PROPERTY ACT

SHRI BHOLA PASWAN SHASTRI : I beg to lay on the Table a copy of Notification No. S.O. 688 (Hindi and English versions) published in Gazette of India dated the 9th March, 1974, making certain amendment to Notification No. S.O. 3062 dated the 29th September, 1973, under sub-section (2) of section 17 of the Requisitioning and Acquisition of Immovable Property Act, 1952. [Placed in Library. See No. LT-6526/74.]

INDIA-BHUTAN AGREEMENT FOR CHUKHA-
HYDRO-ELECTRIC PROJECT

SHRI SURENDRA PAL SINGH : I beg to lay on the Table a copy of the India-Bhutan Agreement for the Chukha-Hydro-Electric Project, signed in New Delhi on the 23rd March, 1974. [Placed in Library. See No. LT-6527/74.]

COMMITTEE ON PUBLIC UNDERTAKINGS

REPORT AND MINUTES

SHRIMATI SUBHADRA JOSHI (Chandni Chowk) : I beg to present the following Report and Minutes of the Committee on Public Undertakings :—

(1) Forty-seventh Report on Modern Bakeries (India) Limited.

(2) Minutes of the sittings of the Committee relating to the above Report.

12.03 hrs.

MATTERS UNDER RULE 377

DEMONSTRATION BY UNIVERSITY AND COLLEGE TEACHERS BEFORE PARLIAMENT HOUSE

MR. SPEAKER : Certain matters are sought to be raised under Rule 377 regarding demonstrations by the University and College teachers before the Parliament House to ventilate their urgent demands and grievances. I have got quite a few names under Rule 377. I have given the chance to the first Member though this Motion under Rule 377 is by many Members including Shri Indrajit Gupta, Shri Bhogendra Jha, Shri Jagdish Bhattacharya, Shri Ramavatar Shastri, Shri S. M. Banerjee.

Shri Indrajit Gupta.

SHRI INDRAJIT GUPTA (Alipore) : Anyway, I am glad that the Minister is present. And I would like to draw the urgent attention of the House to the fact that thousands of university and college teachers, both men and women, from all parts of the country and all States are holding a very peaceful demonstration before the Parliament House this afternoon.

As you probably know this sector of our teaching community is, I should say, relatively or proportionately, the most ill-treated in this country. These are the